

quarters out of Delhi, is also under consideration separately.

(b) and (c). The monthly rent being paid for the various premises presently occupied by National Mineral Development Corporation offices in New Delhi is Rs. 10,500/-. The additional liability on moving to the proposed centralised location would be Rs. 25,548/- per month. The present premises are considered insufficient and unsuitable due to increase in the projects assigned to the Corporation. The cost of moving the headquarters out of Delhi is yet to be worked out.

Royalty Payable by Colliery Owners to West Bengal Government

4515. SHRI RABI RAY :
SHRI SARDAR AMJAD'ALI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the total amount of royalty payable by the colliery owners to the Government of West Bengal in 1968, 1969 and 1970 ;

(b) the details thereof; and

(c) the names of those colliery owners which have not paid royalty in these years and the amount due to them ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY) : (a) to (c). The information is being collected and will be placed on the Table of the House.

Scope for Economy Measures

4516. SHRI MADHU LIMAYE : Will the Minister of DEFENCE be pleased to state :

(a) whether the Staff Inspection Unit of the Ministry of Finance had assessed

the functioning of the Staff Inspection Unit, Department of Defence Production (DGI), DIGS, with a view to ascertaining the scope for economy measures ;

(b) whether this assessment has since been completed; and

(c) if so, the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P. C. SETHI) :

(a) There is no Staff Inspection Unit of the Department of Defence Production (DGI), DI(GS). However the Staff Inspection Unit of the Ministry of Finance has recently assessed the Staff requirements of some of the establishments of the Directorate of Inspection (General Stores).

(b) and (c). The assessment of all the establishments taken up for examination by the Staff Inspection Unit has not yet been completed. But the Unit's recommendations in respect of a few of the establishments have been received and orders have been issued thereon, implementing the same.

Loan to Central Government Employees for purchase of ready built houses

4517. SHRI N. R. DEOGHARE : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the amount of loan which is given to Central Government employees for purchase of houses;

(b) whether an employee can purchase a ready-built new or old house with that loan from a private agency or from a private individual; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT) (SHRI PARIMAL GHOSH) : (a) The amount of

advance-admissible to a Central Government servant for the purchase of a ready-built house is equal to sixty times his basic pay (including Dearness Pay etc.) or Rs. 50,000 or the cost of the house whichever is less.

(b) No.

(c) The main reasons for which grant of advance for the purchase of a house (new or old) from a private agency or individual is not admissible under the rules are as under :—

- (i) Government have no specific machinery to assess the cost and durability of such houses.
- (ii) The main object of the scheme, which is to increase the stock of houses in the country, will not be fulfilled.
- (iii) Benami transaction cannot be ruled out in such type of advances.

Sale of Spurious Drugs/Medicines

4518. SHRI N. R. DEOGHARE : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether spurious medicines and drugs are rampant in the country particularly in Maharashtra ; and

(b) whether some arrests have been made in this regard and, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) and (b). the information is being collected and will be laid on the Table of the Sabha in due course.

सरकारी कार्यालयों के लिए टाइपराइटर्स की सप्लाई

4519. श्री निहाल सिंह : क्या प्रति मंत्री यह बताने की कृपा करेंगे कि :

(क) उन फर्मों तथा कम्पनियों के नाम क्या हैं जो गत तीन वर्षों से सरकारी कार्यालयों को अंग्रेजी तथा हिन्दी के टाइपराइटर सप्लाई कर रही है ;

(ख) उपर्युक्त भाग (क) के अतिरिक्त उन अन्य फर्मों तथा कम्पनियों के नाम क्या हैं जिन्होंने ऐसे टाइपराइटर सरकारी कार्यालयों को कम मूल्यों पर सप्लाई करने के लिए कहा था परन्तु केन्द्रीय सरकार के कार्यालयों ने उन्हें क्यादेश नहीं दिये ; और

(ग) उपरोक्त भाग (ख) में निर्दिष्ट फर्मों तथा कम्पनियों को क्यादेश न देने के क्या कारण हैं ?

प्रति मंत्री (श्री २० के० खाडिलकर) : (क)

(1) मैसर्स रैमिगटन रीड प्राफ़ इण्डिया लिमिटेड, कलकत्ता ;

(ii) मैसर्स रयाला कार्पोरेशन लिमिटेड, बंबई ।

(ख) इससे सम्बन्धित अन्य फर्म केवल मैसर्स गोदरेज एंड बाइस मैन्यूफैक्चरिंग कम्पनी ही है । इस फर्म ने केवल अक्टूबर, 1967 में अपने भाव भेजे थे, तथा उसके मूल्य मैसर्स रैमिगटन के मूल्यों से कम, किन्तु मैसर्स रयाला से अधिक थे ।

(ग) मैसर्स गोदरेज एंड बाइस मैन्यूफैक्चरिंग कम्पनी लिमिटेड बंबई पहले दर-टैके पर